

HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF JUNE, 2024

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3159	370	3529	91	17	108	74	12	86	3176	375	3551

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
7	2	9	484	43	527	0	0	0	43	27	70

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5080	2819	7899	140	49	189	130	47	177	5090	2821	7911

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
19	7	26	1021	673	1694	2	2	4	280	166	446

SUPERINTENDENT: STATEMENT